

Printing of 'Sainik Samachar'

1990. SHRI DHARAM DAS SHASTRI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Defence Journal 'Sainik Samachar' being published weekly in ten regional languages, is not being printed in the Government of India Presses;

(b) if so, particular reasons why it is awarded to the private press;

(c) what are the requirements for such a contract from the private press for printing this journal 'Sainik Samachar'; and

(d) if so, whether the present press which is printing it, is fully equipped and capable of fulfilling all the requirements and facilities required for the job as per terms and conditions laid down by the Department?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) This is a weekly journal. In view of the tight time schedule and the non-availability of the printing facilities in the Government of India Presses in all the ten required languages the work has to be farmed out to private presses.

(c) The contract requires that the private printers must be a registered 'A' Class printer on the panel maintained by the Directorate of Printing and should have the facilities for printing by letter press/offset processes in all the ten required languages and for block making.

(d) The present press, although not fully equipped for fulfilling all the requirements of the job, has been awarded the job in public interest as the firm quoted the lowest rates and also has assured to equip itself fully to meet the requirements. Main consideration in giving this contract was a difference of Rs. 44,556.00 for each issue between him and the next low-

est tenderer. The contract also includes the clause of penalty for not complying with the terms and conditions.

News item captioned 'car rally misused radio facilities'

1991. SHRI S. M. KRISHNA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether his attention has been drawn to the news-item 'car rally misused radio facilities' appearing in the 'Indian Express', New Delhi dated the 5th November, 1980; and

(b) if so, his reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes.

(b) There was no violation of national and international Rules in permitting Radio Amateurs to provide communication facilities for the Himalayan Car Rally. No misuse of the permission has come to the notice of the Government; on the other hand, the assistance rendered by Radio Amateurs Network proved very useful for the successful conduct of the Rally.

कन्या माइनर का निर्माण

1992. श्री मनमूल सिंह चौधरी : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गंगा नहर पूरी तरह से राजस्थान सरकार के स्वामित्व में है;

(ख) यदि हां, तो फीरोजपुर क्षेत्र में इस नहर से सौ क्यूसेक पर कन्या माइनर का निर्माण करने के क्या कारण हैं ;

(ग) क्या इस लघु नहर निर्माण के लिए राजस्थान सरकार की स्वीकृति प्राप्त की गई थी; और